

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.243 – IA/952(AHM)2023  
ITEM No.244 – IA/220(AHM)2024 in IA/357(AHM)2023  
ITEM No.245 – IA/237(AHM)2024 in IA/358(AHM)2023  
in  
**CP(IB) 268 of 2020**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Arrow Engineering Ltd  
V/s  
Golden Tobacco Ltd

.....Applicant

.....Respondent

**Order delivered on: 20/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Jay Kansara,  
Adv. & Ms. Adrita Bhuyan, in IA 758 of 2023 (Suraksha)  
Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Jay Kansara,  
Adv. & Ms. Adrita Bhuyan, in IA 758 of 2023 (Seth)  
Mr. Abhishek Naik, Adv. in IA 952 of 2023

For the RP : Mr. Anurag Bisaria, Adv.

**ORDER**

**IA/952(AHM)2023**

Resolution Professional is directed to file physical copy of the reply in the matter.  
List for further consideration on 01.03.2024.

**IA/220(AHM)2024 in IA/357(AHM)2023 & IA/237(AHM)2024 in IA/358(AHM)2023**

Learned Counsel for the applicant/s appeared and stated that there is an urgency to hear the matter early as the CIRP period is getting over and the application on their secured creditor status and interest to be paid has to be decided to enable the CoC to take further decision regarding Resolution Plan and its voting before the end of CIRP period getting over in 1<sup>st</sup> week of March. Since the relevant matters are already listed next week, it is not possible to take up the matters by recalling date. Heard the Ld. Counsel for the RP. Since in IA 357 of 2023 and IA 358 of 2023, pleadings are complete and written submissions and rejoinders have already been filed. Hence, both the IAs will be heard in priority list on 28.02.2024 before the other IAs in the matter are heard further. Hence, **IA 220 of 2024 & IA 237 of 2024 stands disposed-off.**

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**